

In the High Court of Judicature, Bombay.

Wednesday, the <sup>nineteenth</sup> day of July 1864.

SPECIAL APPEAL No. 163 OF 1864

Hannunta Wuled Dew-  
-rav and Narayen Wuled  
Dittos of the Ahmednuggur  
District — (Original Plaintiffs) } Appellants

versus

Shahaji Wuled Hannunta  
alias Shunodaji Naik and  
Shakira Wuled Rumbha  
and Rama Wuled Bapooji  
and Bharmul Putanshuns  
of the Ahmednuggur District  
— (Original Defendants) } Respondents

Rs. 31—7—

The claim in the Original Suit was to recover land

In Appeal No. 246 of 1863 the Judge  
of the District of Ahmednuggur at Ahmednuggur amended  
the Decree of the Munsiff who rejected the claim had  
awarded part of the claim—

A Special Appeal was preferred in the High Court on the grounds that (1) the  
decision of the District Judge is contrary  
to law in that he has erred in applying  
the interpretation of Mr. Advocate General  
Lemeasures in Section & Regulation XVIII  
of 1827 to an action for land; that (2) the  
Dist. Judge

The Judge has rejected Appellants' claim although Respondents who profess to derive from Appellants cannot show a valid Deed of Sale for the land in question: and that (3) the Judge's Judgment is in many parts inconsistent with and contradictory of other parts of the same.

The Court confirm the Decree of the District Judge with costs on Special Appellant -

Joseph Arnold  
Attorney

Bill of Costs

By the Appellants  
In the District

In the Mooniffs Court	_____	12. 14. 7
In Judge's Court (including V. Fee)	_____	7. 7. 1
In this Court	_____	20. 5. 8

Stamp for memo. of special appeal	_____	2. 0. 0
Stamps for Copies of decree & judgment	_____	2. 8. 0
Stamp for Sukalutrama	_____	2. 0. 0
Patto for Process and Postage	_____	2. 8. 0
Sectioner's Fee	_____	2. 5. 3
Vehicle's Fee	_____	15. 1. 0
	_____	12. 4. 4
	_____	32. 10. 0

By

By the Respondents  
In the District

In the Mooniepps Court \_\_\_\_\_ 18. 4. 1. ✓  
D. Judge's Court \_\_\_\_\_ 1. 15. 1. 20 3. 2

In this Court

Stamp for Vukalutuana \_\_\_\_\_ 2 " "  
Vukel's Fee \_\_\_\_\_ " 15. 1. 2, 15. 1

Papers. 23, 2. 3



Gyime  
sealer

The 19<sup>th</sup> Day of July 1864

Gyime  
Acting Registrar